



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/73/IB/17
PETITION NUMBER : CP/664/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : NEYCER INDIA LTD
NAME OF THE RESPONDENT(S) : BANK OF INDIA LTD
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- | | | | |
|----|--------------------|------------------------|---|
| 1. | S.SATHIYANARAYANAN | Counsel for Respondent |  |
| 2. | Ravi Raghunathan | Counsel for Petitioner |  |

ORDER

Counsels for both the parties are present. Counsel for the Bank of India has stated that the details about the outstanding balance is already provided, but the same has not been received by the Counsel for the Applicant. Counsel for the Bank of India further submitted that time be granted for considering the request received by the Bank from the Applicant. At request, time is enlarged. Put up on **22.03.2018 at 10.30 A.M.**

-sel-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)